

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

20

C.P No. 1145/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: S Gurumoorthi

V/s

Sahara Q Shop Unique Products Range Ltd..

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Sarah Thanawala i/b Dhruve Liladhar & co.	Advocate for Applicant	

ORDER

CP No.1145/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having submitted that since acknowledgement card has not yet been received, the Petitioner Counsel has sought time for making submissions, at her request, list this matter on 12.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)